

LIST OF FRESH MATTERS DIVISION BENCH

Ref: Notice dtd.30/06/2020

Sr. No.	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.
1	WPCR/65/2020	ADV. DHARMANAND R VERNEKAR ADV. POI GAURI VINAYAK	MANJUNATH PUJARI AND ANR.,	STATE OF GOA, THR. PUBLIC PROSECUTOR AND 3 ORS.,	
2	PILWP/9/2020	ADV. ROHIT BRAS DE SA	JAWAHARLAL SHETYE.,	THE CHIEF SECRETARY, STATE OF GOA AND 10 ORS.,	ADV. CORREIA MARIA SIMONE
3	PILWP/10/2020	ADV. ANAMIKA GODE	COLVA CIVIC AND CONSUMER FORUM , THR. ITS AUT. REP., JUDITH A. B. ALMEIDA.,	GOA COASTAL ZONE MANAGEMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 3 ORS.,	ADV. PRASHIL AROLKAR FORR.NO.1,3 & 4
4	PILWP/11/2020	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR	ADVINO FERNANDES.	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 7 ORS.,	
5	PILWP/13/2020	ADV. NORMA ALVARES ADV. ANAMIKA GODE ADV. SIVAGNANAM KARTHIKEYAN	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES.,	MAPUSA MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND 4 ORS.,	
6	PILWP/14/2020	ADV. ROHIT BRAS DE SA ADV. SHAIKH SAFIRA ZAHID ADV. PRITI S. P. DESHPRABHU ADV. RAI KIRAN ASHOK ADV. SHET VISHAYA VISHWAS	DEVIKA SEQUEIRA SHETTY.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1
7	PILWP/16/2020	ADV. ROHIT BRAS DE SA ADV. SHAIKH SAFIRA ZAHID ADV. PRITI S. P. DESHPRABHU ADV. RAI KIRAN ASHOK ADV. SHET VISHAYA VISHWAS	JAWAHARLAL SHETYE.,	THE CHIEF SECRETARY, STATE OF GOA AND 10 ORS.,	

8	CP/17/2020In WP/406/2019	ADV. NIGEL DA COSTA FRIASADV. PACHECO BAZILIOADV. GAURESH T. MALIKADV. VISHAL SAWANT ADV. IVINA MIRANDA ADV. BAYINA KUKALEKAR	FERDINANDO FERNANDES.,	PRAMOD FALDESSAI AND 10 ORS.	
9	CP/19/2020In WP/455/2018	K SALATRYADV. VENKATESH AMEYA NAYA	IRA EXOTICA PRIVATE LIMITED REP. BY ITS AUTH. REP., SANDEEP SHARMA AND ANR.	RITESH SHIRODKAR.,	
10	WP/198/2020	ADV. DEEP D. SHIRODKAR	THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT.OF GOA AND 2 ORS.,	MARIO VALADARES.,	
11	WP/201/2020	ADV. KEWAL T. SAWANTADV. NAIK RONIT DAYANANDADV. DATTARAJ VITHAL PARA B	THELMA LOBO.,	STATE OF GOA, REP. THR. THEJOINT SECRETARY, REVENUE DET. AND ANR.,	
12	WP/203/2020	ADV. RAMA GAJANAN RIVANKARADV. SAGAR B. RIVANKAR	REIS MAGOS ESTATE PVT. LTD., REP. THR. ITS AUT. DIRECTOR PRASAD PARULEKAR.,	THE PRINCIPAL COMMISSIONER O F INCOME TAX, PANAJI AND ANR	
13	WP/221/2020	ADV. RAUNAQ RAOADV. KHAN NAFEEZ	,DAYANAND NAIK.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 6 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2,3,4 & 5

14	WP/223/2020 with MCA/211/2020 InWP/223/2020	ADV. ASHA A. DESAIADV. TAMANNA KHATOONADV. SAWANT SHUBHANGI DEUADV. ASHA A. DESAIADV. TAMANNA KHATOONADV. SAWANT SHUBHANGI DEU	SHANTARAM NAVSO PETKAR, THR. POA, NAVNATH SHANTARAM PETKAR.,SHANTARAM NAVSO PETKAR (DECTHR. LR. NAVNATH SHANTARAMPETKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,STATE OF GOA, THR. ITS CHIEFSECRETARY AND 4 ORS.,	
15	WP/230/2020	ADV. HANUMANT D. NAIKADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MOREADV. SAYELI G BANDODKAR	ADANI MURMUGOA PORT TERMINAL PVT. LTD., THR. ITS AUT. REP., SANDEEP JAISWAL.	UNION OF INDIA, NOTICE TO BESERVED THR. THE SECRETARY,MINISTRY OF FINANCE AND 4 OR	
16	WP/234/2020	ADV. SHIVRAJ GAONKAR	PRABHAKAR TILVE AND 3 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY AND ANR.,	ADV. SHAILESH REDKAR FORR.NO.1
17	WP/235/2020	ADV. VIVEK ANGELO RODRIGUESADV. NAIK VITHAL SHIVANAND	DENZIL PEREIRA.,	THE STATE OF GOA, REP. THR.CHIEF SECRETARY AND 6 ORS.,	ADV. SHIVDATT P. MUNJ FOR R.NO.1,3,5 & 6
18	WP/238/2020	ADV. PUNDALIK N RAIKERADV. D. D. NAIK ADV. PRANAV VAZE	SITA RAMA GAWAS.,	UNION OF INDIA, THR. ITS SECRETARY, GOVT. OF INDIA, NEW DELHI AND 9 ORS.,	
19	WP/260/2020	ADV. FADTE SHIVAM SANTOSH	ARMINDO BRAGANZA AND ANR.,	MAPUSA MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER.	
20	WP/261/2020	ADV. KAKODKAR SHAMBHU SATCHIDANAND	K. P. IBRAHIM, THR. HIS ATTORNEY, SHAHUL HAMEED.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 6 ORS.,	

sd/-

Registrar (Judicial)

High Court of Bombay at Goa

Place Panaji Goa

Date 01/07/20